



NANI PALKHIVALA ARBITRATION CENTRE

14TH ANNUAL INTERNATIONAL CONFERENCE

Recent Advances and Developments in Global Arbitration

September 1 & 2, 2023

**Venue : Shangri-La's-Eros Hotel, 19, Asoka Road,
Connaught Place, New Delhi 110001**

NPAC ANNUAL INTERNATIONAL CONFERENCE ON ARBITRATION

Recent Advances and Developments in the Global Arbitration Scenario

We, at the Nani Palkhivala Arbitration Centre (NPAC), constantly strive to educate relevant stakeholders on the benefits of institutional arbitration as a desirable method of dispute resolution. NPAC strives to institutionalize effective measures for the growth of arbitration laws in India and to build an efficient and competent arbitral regime.

As part of our contributions to the growth and development of arbitration laws in India, we organize various events, training programmes, conferences and seminars at national and international levels, bring out publications and also promote interactions among professionals, practitioners, academicians and industry representatives in the field of arbitration.

The 14th Annual International Conference of NPAC, titled **“Recent Advances and Developments in Global Arbitration”** is scheduled to be held on **Friday evening & Saturday, 1st & 2nd September, 2023 at New Delhi**. We, the entire team at NPAC, take this opportunity to invite you to be a part of this conference and make it a grand success.

In recent years, alternate dispute resolution processes have undergone rapid transformation which has spurred their rise as being effective modes of conflict management across the world. Arbitration has gained importance and is presently viewed as an enduring alternative to more traditional forms of dispute resolution. The difficulties produced by the pandemic motivated the Indian Judiciary to introduce new litigant-friendly methods of dispute resolution which led the legal and judicial system into a new era of digitization. Many amendments were made to the Arbitration and Conciliation Act, 1996. Emerging aspects such as third-party funding, emergency arbitration, reliance on technology, cross border commerce and various contemporary issues emerging in the Indian arbitration scenario will be discussed in the upcoming conference.

The conference agenda includes paper presentations by eminent practitioners of Arbitration law from all over the world, partners, associates of domestic and foreign law firms, as well as panel discussions on advances and developments in arbitration in the global scenario with focus on the specific themes of the conference.

This conference seeks to create a platform for debate and interaction with eminent personalities from different industries engaged in international and domestic arbitration. We cordially invite you to make use of this golden opportunity and participate in the discussions intended to facilitate a collective understanding of emerging arbitration practices in India and the world.



Fireside Chat

THE HOLY GRAIL OF EXCELLENCE IN LEGAL SERVICES - What is the Way Forward for India?



Mr. V.K. Rajah SC
*International Arbitrator,
former Judge of the
Supreme Court of Singapore and
former Attorney General of Singapore.*
(Panelist)



Ms. Pallavi Shroff
*Managing Partner and
Head, Dispute Resolution Practice of
Shardul Amarchand Mangaldas & Co.*
(Panelist)



Hon'ble Mr. Justice Vibhu Bakhru
*Judge, Delhi High Court and
Chairperson of the Arbitration Committee of the
Delhi International Arbitration Centre (DIAC)*
(Panelist)



Mr. Gaurav Pachnanda SA
*Senior Advocate at Supreme Court of India and
Barrister, Fountain Court Chambers,
London and Singapore.*
(Panelist)



Mr. Alex Taylor
*Senior Clerk,
Fountain Court Chambers,
London and Singapore.*
(Moderator)

From 6.30 to 8.00 pm on Friday, 1st September 2023

as part of

NPAC's Annual International Conference 2023

at Shangri-La's - Eros Hotel, 19 Ashoka Road, Connaught Place, New Delhi 110001, India.

Networking Dinner at 8.30 pm

For Registrations Contact : nparbitration@gmail.com

Recent Advances and Developments in Global Arbitration

SEPTEMBER 2, 2023

Registration – 8.00 am to 9.30 am

Inaugural Session (09.30 am to 10.30 am)

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| 9.30 am – 9.40 am | Welcome Address by Mr. Arvind P. Datar ,
<i>Senior Advocate, Supreme Court of India and
Madras High Court & Director, NPAC</i> |
| 9.40 am – 9.55 am | Conference Concept Note by Mr. N.L. Rajah ,
<i>Senior Advocate, Madras High Court & Director, NPAC</i> |
| 9.55 am – 10.20 am | Inaugural and Keynote Address by
Hon'ble Mr. Justice K.V. Viswanathan ,
<i>Judge, Supreme Court of India</i> |
| 10.20 am – 10.30 am | Vote of Thanks by Ms. Payal Chawla ,
<i>Founder, JusContractus & Director, NPAC</i> |

10.30 – 10.45 am Tea Break

Panel Discussion – I (10.45 am – 12.00 noon)

Contentious Issues in Construction Arbitration

Chair: Hon'ble Mr. Justice Navin Chawla, Judge, Delhi High Court.

1. **Ms. Ankit Khushu**, Partner, Kachwaha & Partners, New Delhi, India
Use of Experts in Construction Arbitrations
2. **Mr. Prateek Jain**, Partner, Masin Projects
Delay and quantum expert evidence – is its value underestimated or exaggerated?
3. **Mr. Amba Prasad**, Head Legal, Larsen & Toubro Ltd Construction Division
Does factual evidence assist Tribunals in their decision making?

Panel Discussion – II (12.00 noon – 1.15 pm)

Key Issues in Oil, Gas and Renewable Energy

Chair: Hon'ble Dr. Justice S. Muralidhar, Retd., Chief Justice of Orissa High Court, Judge, Punjab and Haryana High Court and Delhi High Court.

1. **Ms. Anuja Tiwari**, Senior Partner, AZB & Partners
2. **Ms. Payal Chatterjee**, Partner, Trilegal

1.15 – 2.00 pm Lunch

Panel Discussion – III (2.00 pm – 3.15 pm)

Dispatches from the Frontiers of International Arbitration

Chair: Hon'ble Mr. Justice Yashwant Varma, Judge, Delhi High Court

1. **Mr. V. Niranjana**, Barrister, One Essex Court Chambers, London
Issue estoppel and the concept of privity in arbitration
2. **Mr. Mark McNeill**, Partner, Quinn Emanuel Urquhart & Sullivan LLP, New York
Increased internationalization of tax disputes
3. **Dr. Chintan Chandrachud**, Barrister, Brick Court Chambers, London
Reforms to the English Arbitration Act
4. **Mr. Divyam Agarwal**, Partner, JSA Legal
Severing and Setting aside of Awards

Panel Discussion – IV (3.15 pm – 4.30 pm)

Future of Arbitration in the Era of Artificial Intelligence

Chair: Mr. Tejas Karia, Partner, Head – Arbitration, Shardul Amarchand Mangaldas & Co

1. **Mr. Alipak Banerjee**, Nishith Desai Associates, New Delhi
Chat GPT and AI – Use and Misuse in International Arbitration
2. **Ms. Anushka Sharda**, Partner, Khaitan & Co, New Delhi
Limitations of AI – Ethical and Enforceability Concerns
3. **Mr. Atul Sharma**, Managing Partner, Link Legal, New Delhi
The Perils of Artificial Intelligence in International Arbitration
4. **Mr. Zal Andhyarujina**, Senior Advocate & Fountain Court Chambers, London
Use of Technology in Arbitration – Benefits and Risks

Valedictory Session (4.45 pm – 5.30 pm)

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| 4.45 pm - 4.55 pm | Welcome Address by Mr. N.L. Rajah ,
Senior Advocate, Madras High Court & Director, NPAC |
| 4.55 pm - 5.20 pm | Valedictory Address by
Padma Shri Dr. T.K. Viswanathan ,
Former Union Law Secretary,
Secretary General of the 15th Lok Sabha,
Parliament of India. |
| 05.20 pm - 05.30 pm | Vote of Thanks by Mr. Shreyas Jayasimha ,
Co- Founder, Aarna Law LLP India & Director, NPAC |

NANI PALKHIVALA ARBITRATION CENTRE

Nani Palkhivala Arbitration Centre (NPAC) is a non-profit company registered under Section 25 of the Companies Act, 1956. Built in the year 2005 by the Palkhivala Foundation in memory of the legendary jurist Nani Palkhivala, it is the only arbitration institute recognised by the Madras High Court in South India.

Invitees: This conference is open to all eminent personalities in the field of arbitration, in house counsels, advocates, CEO's, accountants, financial intermediaries, academicians and law students.

Faculty: The panelists of this conference are experts in arbitration law, will share their knowledge, opinions and experiences related to the conference theme "**Recent Advances and Developments in Global Arbitration**". We take this opportunity to invite you to be a part of our conference and benefit from its insights.

Registration Details

Participants	First Day (01.09.2023) (including GST)	Second Day (02.09.2023) (including GST)	Both Days (01.09.2023 & 02.09.2023) (including GST)
Delegates residing in India	Rs. 6,000	Rs. 5,000	Rs. 9,000
NPAC members	Rs. 5,000	Rs. 4,000	Rs. 8,500
Students	Rs. 3,500	Rs. 2,000	Rs. 4,500
International delegates	USD 300	USD 200	USD 500
International members of NPAC	USD 200	USD 150	USD 350
International students	USD 100	USD 75	USD 175

Cancellation Policy: We consider the receipt of your registration form as your commitment to attend the conference. The registration fee is non-refundable. However, a registration may be transferred to another person from the same company or organization at no extra charge, provided that the notice of such change is sent to NPAC at least 48 hours prior to the commencement of the Conference.

Guidelines for Student Applicants: The last date for completion of the registration process for student applicants is 25th August 2023. The numbers of seats for students are limited to 50 seats only, which is available on a 'first come first serve basis'. The confirmation of registration is only upon receipt of acknowledgement by NPAC. Kindly note that no spot registration shall be entertained for student applicants.

Payment details for cheques: Crossed cheques are to be made in the favor of "Nani Palkhivala Arbitration Centre" and addressed to: New no: 22, Karpagambal Nagar, Mylapore, Chennai, Tamil Nadu, India - 600 004.

Payment Details for electronic transfers:

Beneficiary's Bank:	State Bank of India
Beneficiary's Name:	Nani Palkhivala Arbitration Centre
Beneficiary's Current A/C No.:	10476542798
Beneficiary's Bank Address:	State Bank of India, No. 46/1, Luz Church Road, Mylapore, Chennai - 600 004, India
SWIFT Code:	SBININBB455
IFS Code:	SBIN0000965
MICR Code:	600002031

Contact Details: For any queries relating to registration and sponsorship, kindly reach out to Dr. J. Durgalakshmi, Registrar, NPAC at nparbitration@gmail.com



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